

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/49(KB)2024
IN
C.A.(CAA)/167(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	M. TECH INFORMATICS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Petitioner
Ms. Aisha Amin, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for Petitioner seeks two weeks' time to file its rejoinder.
3. Let the needful be done within two weeks positively.
4. Post this matter on **20.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)